

**(OPEN COURT)**

CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH,  
ALLAHABAD

(This is the **27th** Day of **SEPTEMBER 2019**)

**Hon'ble Mr. Justice Bharat Bhushan-JM**  
**Hon'ble Ms. Ajanta Dayalan- AM**

**CCP No.118 of 2019**  
**(Arising out of Original Application No.637 of 2019)**

1. Sudhanshu Agarwal aged about 41 years son of Shri Bharat Bhushan, presently working as Postal Assistant, Khallasi-Line under Senior Superintendent of Post Offices, Saharanpur R/o Gali No. 3, Laxmi Dhaam, New Madho Nagar, Sharanpur.
2. Vikas Goyal aged about 43 years son of Shri Surendra Kumar Goyal working as Postal Assistant Bajoria Marg, Saharanpur under Sr. Superintendent of Post Offices, Saharanpur R/o- Pushpa Sadan Gali No. 8 Samrat Vikram Colony, Saharanpur.

..... **Applicants**

**By Advocate:** **Shri S K Kushwaha**

Versus

1. Shri R.K.B. Singh, Post Master General, Bareilly Region, Bareilly.
2. Shri Nar Singh, Senior Superintendent of Post Offices, Saharanpur Division, Saharanpur.

..... **Respondents**

**By Advocate:** **None**

**O R D E R**

**Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)**

Shri S K Kushwaha, learned counsel for the applicants is present  
None for the respondents.

2. Learned counsel for the applicant stated that directions issued by this Tribunal have already been complied with.
3. In view of the statement made by the learned counsel for the applicants, the contempt petition is dismissed and notices are discharged.

**(Ajanta Dayalan)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

Arun